

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

12.

**IA(IBC)(PLAN)/ 40(MB)2024
IN C.P. (IB)/61(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India
Vs.
Viola Resorts Private Limited

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(IBC)(PLAN)/ 40(MB)2024

1. Mr. Kunal Kanungo a/w Ms. Tanushree Sogani & Mr. Atishay Jain, Ld.
Counsel for the Applicant present.
2. On request of Ld. Counsel for the Applicant, list this IA for hearing on
12.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)